- (vi) Order dated 7.9.2009 has been issued by the Ministry of Rural Development directing all States to establish district level ombudsman.
- (c) and (d) Wage disbursement to MGNREGA workers through Banks/Post Office accounts has been made mandatory to ensure proper disbursement of wages to MGNREGA workers. The innovative financial inclusion models alongwith ICT enabled financial transactions in rural areas can increase outreach of financial services and provide easy access for MGNREGA workers. Business correspondent/facilitator models, Rural ATM, hand held devices, smart cards and biometrics, mobile banking are some of the measures for initiation.

Budgetary support for NGOs

1333. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: SHRI DHIRAJ PRASAD SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to reduce their grant-in-aids in the next financial year for the NGOs;
 - (b) if so, what are the reasons for reducing grant-in-aids to the NGOs;
- (c) how much is the budget under grant-in-aids to NGOs in last three financial years; and
- (d) how much grants have already been sanctioned during last three financial years *i.e.* 2007-08, 2008-09 and 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) No, Sir. The budgetary provision for Council for Advancement of People's Action and Rural Technology (CAPART) for the year 2009-10 has been Rs. 50.00 crores. The provision for 2010-11 is Rs. 100.00 crores. The Ministry of Rural Development does not release funds to NGOs directly. The funds are released to CAPART which releases funds to the NGOs for implementing its schemes.

(c) The funds released by the Ministry of Rural Development to CAPART during the last three financial years has been as follows:—

SI.	Year	Amount (Rs. in crores)
No.		
1.	2007-08	60.00
2.	2008-09	52.20
3.	2009-10	50.00

(d) CAPART sanctions funds to NGOs under its schemes in a project mode. The

funds released by CAPART to NGOs during the last three financial years have been as follows:-

SI.	Year	Funds released (Rs. in crores)
No.		
1.	2007-08	42.56
2.	2008-09	36.43
3.	2009-10	3.50
		(till December, 2009)

Private sector in MNREGS

1334. SHRI TARIQ ANWAR:

DR. T. SUBBARAMI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Prime Minister has expressed concern on the implementation of the Government's flagship programme Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS);
- (b) if so, whether Government is considering to rope private sector into the rural MNREGS programme;
 - (c) whether the scheme was not successful in West Bengal and Kerala; and
- (d) if so, what are the concrete measures Prime Minister has initiated in removing the lapses and also improving the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), which is one of the flagship programmes of the Government, is regularly monitored in the Prime Minister's Office through District Monitoring Unit (DMU) reports. These reports are available at NREGA website www.nrega.nic.in

- (b) No, Sir.
- (c) MGNREGA is demand based. The Act provides a legal guarantee for 100 days of wage employment in a year to every rural household whose adult members volunteer to do unskilled manual work. As per reports available from West Bengal, 30.84 lakh households were provided employment in 2006-07; 38.43 lakh in 2007-08; 30.26 lakh in 2008-09 and 31.08 lakh have been provided employment in 2009-10 so far. Average number of days of employment per household was 14 days in 2006-07 which has gone up to 32 days during the current year so far. In Kerala, 0.99 lakh households were provided employment in 2006-07; 1.85 lakh in 2007-08; 6.92 lakh in 2008-09 and 7.83 lakh have been provided employment in the current year so far. The average number of days of employment in the State has gone up from 21 days in 2006-07 to 28 days in the current year so far.